

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A. NO. 149 of 1994.

Between

Dated: 10.2.1994.

1. Munorati Janakiram.
2. T. Chandra Kaladhar Raju.
3. V. Sudheer.
4. J. Sudheer.
5. Ch. Purushotham.
6. Chandra Mouli.

7. S. David Brynerd.
8. K. P. V. Kumar.
9. Y. Nagaraju.
10. K. Chandra Sekhar.
11. T. Padmavathi Devi.
12. A. S. M. V. Wesley.

Applicants

And.

1. Union of India represented by Secretary, Ministry of Personnel and Training, New Delhi.
2. Union Public Service Commission represented by its Secretary, Dholpur House, New Delhi.
3. Union of India represented by Secretary, Ministry of Welfare, New Delhi.

Counsel for the Applicants : Sri. A. S. C. Wesley

Counsel for the Respondents : Sri. N. R. Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. G. Neeladri Rao, Vice Chairman
Hon'ble Mr. R. Rangarajan, Administrative Member

The Hon'ble Tribunal made the following order:-

The relief claimed in this OA is similar to the relief claimed in O.A. 131/94. We feel that in this OA also the same interim relief which was given as per the order dated 8.2.94 in O.A. 131/94 has to be given.

Notice before admission. Until further orders, the respondents are restrained from rejecting the applications of these applicants if received in time, only on the ground that they have crossed 28 years or that they appeared for some years in these examinations, if they had not crossed 33 years as on the cut off date notified for civil services Examination, 1994. Post on 8.4.1994 for replies in the meanwhile.

Aranya
Deputy Registrar (Judl.)

Copy to:-

1. Secretary, Ministry of Personnel and Training, Union of India, New Delhi.
2. Secretary, Union Public Service Commission, Dholpur House, New Del.
3. Secretary, Ministry of Welfare, Union of India, New Delhi.
4. One copy to Sri. A. S. C. Wesley, advocate, CAT, Hyd.
5. One copy to Sri. N. R. Devaraj, Sr. CGSC, CAT, Hyd.
6. One spare copy.

Rsm/-

MSM
10/2/94